

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SCHWEITZER LOGISTICS INDIA
PRIVATE LIMITED

1.	Name of the Corporate Person	SCHWEITZER LOGISTICS INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	23/08/2016
3.	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Mumbai.
4.	Corporate Identity Number/Limited Liability Identity Number of corporate person	U74999MH2016FTC285091
5.	Address of the registered office and principal office (if any) of Corporate Person	Registered Office Address: 306, 3rd floor Emperor, L T Road, Babhai Naka, Borivali West, Mumbai-400092 IN
6.	Liquidation Commencement date of Corporate Person	21 March 2022
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Pranav Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address :- 407, Sanjar Enclave, Above Mahindra Showroom, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Cell :- +9198204 69825
8.	Last date for submission of claims	Within 30 days from the Liquidation Commencement date

Notice is hereby given that the **Schweitzer Logistics India Private Limited** has commenced voluntary liquidation on 21st March, 2022.

The stakeholders of **Schweitzer Logistics India Private Limited** are hereby called upon to submit a proof of their claims, on or before **19th April, 2022**, to the liquidator at the address mentioned against item 7.

The Financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pranav Damania
Liquidator for **Schweitzer Logistics India Private Limited**

Date: March 24, 2022

Place: Mumbai